

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-89/2006/975/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nityananda Talukdar,
Presiding Officer/Member,
M.A.C.T., Nalbari.

Dated Guwahati the ¹⁶ 14 February, 2025.

Sub: **Casual leave.**

Ref:- Your letter No.MACT/N/121 dtd. 13.02.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.02.2025, along with station leave permission, from the evening of 15.02.2025 till the morning of 18.02.2025**, has been granted. The District & Sessions Judge, Nalbari and, in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-89/2006/976-977/A, dated , 14-02-2025
Copy to.

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]